

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. MP. 174/96 199

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D. T. Karamchandani Versus Govt

Date of Order	Orders
3.6.96	Mr. C. B. Chaurma - Power holder of Mr. S. K. Jain Counsel for applicant Mr. R. D. Singh - Superintending Archaeologist, on behalf of respondents. This is an M.A. filed in O.A. No. 465/94 wherein the applicant has prayed that he should be paid provisional pension and other retire- ment benefits, none of which has been paid so far although he retired from service on 31.5.95. We find that the O.A. in question was disposed of by order dated 10.5.96 and copy thereof has been received by the learned counsel for the applicant and also by the respondents. In these circumstances this M.A. has become infructuous and is therefore dismissed.  (RATTAN PRAKASH) MEMBER (JUDICIAL)  (O. P. Sharma) Administrative Member

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